

Pakistan and Assam and West Bengal were held recently ; and

(b) if so, the decisions taken at each conference ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). The Directors of Land Records of West Bengal and East Pakistan met at Calcutta on the 19th and 20th June, 1969 ; those of Assam and East Pakistan met at Gauhati from the 2nd to the 4th July, 1969. The salient points in the proceedings are as follows :—

(a) *West Bengal-East Pakistan*

- (i) The East Pakistan D.L.R. urged that the demarcation of Berubari Union No. 12, in accordance with the Prime Ministers' Agreement of 1958, should be taken up. The D.L.R. West Bengal, expressed his inability to take up this work as a petition filed in the Supreme Court of India had not been disposed of.
- (ii) It was agreed that the work of embedding T shaped pillars in the Rajshahi-Malda sectors should be expedited.
- (iii) The D.L.R.s agreed to consider the question of embedding telegraph posts (in preference to the existing arrangements for seasonal demarcation by bamboo cages) in the Ganges on the Murshidabad-Rajshahi sectors after a long inspection in the next field season.
- (iv) The D.L.R. West Bengal, strongly urged that the demarcation of the Mahananda-the Borung-the Karotoa Section, in terms of the Sheikh-Swaran Singh Agreement of 1959, should be taken up simultaneously with the work on the Chilahati sector.
- (v) The programme of field work in the next season will be drawn up at a meeting in Dacca fixed for the 6th and 7th October, 1969.

Assam-East Pakistan

Except for a small portion of the

Assameast Pakistan boundary, viz. opposite the village of Umapati and in the Lathitilla-Dumabari group of villages, the D.L.R.s have completed the field work in respect of the sectors entrusted to them. At the meeting held from the 2nd to the 4th July, 1969 the DLR discussed the question of checking and preparation of original strip maps. They also agreed on the field programme for the year 1969-70, which includes the relaying of missing pillars and the construction of T-shaped pillars in certain areas.

Sale of Indian Property by Pakistan

438. SHRI V. NARASIMHA RAO :
 SHRI KANWAR LAL GUPTA :
 SHRI ONKAR SINGH :
 SHRI SHARDA NAND :
 SHRI RAM SINGH AYARWAL :
 SHRI RAM CHARAN :
 DR. RANEN SEN :
 SHRI C. JANARDHANAN :
 SHRI N.K.P. SALVE :
 SHRI J. M. BISWAS :
 SHRI BHOGENDRA JHA :
 SHRI JAGESHWAR YADAV :
 SHR' MAHANT DIGVIJAI
 NATH :
 SHRI CHENGALRAYA NAIDU :
 SHRI G. C. NAIK :
 SHRI RAM AVTAR SHARMA :
 SHRI N. R. LASKAR :
 SHRI RAMACHANDRA VEER-
 APPA :
 SHRI D. AMAT :
 SHRI PRAKASH VIR SHASTRI :
 SHRI SHIV KUMAR SHASTRI :
 SHRI J. SUNDER LAL :
 SHRI NARAIN SWARUP
 SHARMA :
 SHRI BAL RAJ MADHOK :
 SHRI J. K. CHOUDHARY :
 SHRI R. BARUA :
 SHRI RAM SWARUP VIDYAR-
 THI :
 SHRI OM PARKASH TYAGI :
 SHRI YASHWANT SINGH
 KUSHWAH :
 SHRI PREM CHAND VERMA :
 SHRI HUKAM CHAND
 KACHWAI :
 SHRI BHARAT SINGH
 CHAUHAN :
 SHRI R.R. SINGH DEO :
 SHRI Y.A. PRASAD :
 SHRI SAMAR GUHA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Pakistan Government have now publicly admitted the sale of Indian property seized during the Indo-Pak conflict ;

(b) if so, the details of the properties sold ;

(c) the amount earned by Pakistan as a result thereof ; and

(d) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir, they have admitted the sale of some Indian property seized in connection with the conflict.

(b) and (c). The Government of India have asked the Pakistan Government to furnish details in these respects.

(d) The Government have protested against these sales.

Award of Nishane-Pakistan to Rebel Naga Leader Phizo

439. SHRI V. NARASIMHA RAO :
 SHRI R. V. NAIK :
 SHRI D. AMAT :
 SHRI K. M. KOUSHIK :
 SHRI JAI SINGH :
 SHRI YAJNA DATT SHARMA :
 SHRI HARDAYAL DEVGUN :
 SHRI J. K. CHOUDHURY :
 SHRI BAL RAJ MADHOK :
 SHRI MAHANT DIGVIJAI
 NATH :
 SHRIMATI ILA PALCHOU-
 DHARY :
 SHRI R. K. AMIN :
 SHRI R. R. SINGH DEO :
 SHRI K. P. SINGH DEO :
 SHRI SHIVA CHANDRA JHA :
 SHRI D. R. PARMAR :
 SHRI RAMACHANDRA
 VEERAPPA :
 SHRI Y. A. PRASAD :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of Pakistan

have decided to award Nishane-Pakistan, its highest civilian award, to the rebel Naga Leader Phizo, who is presently living in London ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) and (b). Government have seen reports in the Pakistan Press suggesting that Phizo, a British subject, should be awarded Nishan-e-Pakistan for his supposed services "towards international understanding and cause of freedom". Since Phizo is now a British subject, the conferment of a Pakistani award on him is essentially a matter between Britain and Pakistan. Phizo is, however, a fugitive from Indian justice, against whom a warrant of arrest for involvement in the murder of a colleague, Mr. Sakhrie, is pending. It would be indeed strange if a person of Phizo's antecedents is considered fit for such distinction.

Radar Communication System on Eastern Border

440. SHRI V. NARASIMHA RAO :
 SHRI R. K. AMIN :
 SHRI R. R. SINGH DEO :
 SHRI D. R. PARMAR :
 SHRI D. N. DEB :
 SHRI MEETHA LAL MEENA :
 SHRI BIBHUTI MISHRA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government's attention has been drawn to a news item in the *Indian Express* and the *March of the Nation* weekly of the 24th May, 1969, regarding connecting the entire eastern border with the radar communication for warning purposes ;

(b) the reasons for failure of Government to make any progress in this regard during the last seven years ; and

(c) the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes Sir ; Government have seen the news item in the *Indian Express*.